GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5354 ANSWERED ON:28.04.2000 INSURANCE SCHEMES FOR POOR PEOPLE OF RURAL AREAS RAMSINH PATALIYABHAI RATHWA

Will the Minister of FINANCE be pleased to state:

(a) the salient features of the Hut Insurance Scheme and Rural Group Life Insurance Scheme being implemented by the Government for the benefit of poor people of rural areas; and

(b) the State-wise number of rural poor people benefited through these schemes during the last three years, particularly in Vadodra district of Guiarat?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR)

(a) & (b): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY OF LOK SABHA UNSTARRED QUESTION NO.+5354 FOR ANSWER ON 28.4.20 SHRI RAMSINH RATHWA (M.P.) REGARDING INSURANCE SCHEMES FOR POOR PEOPLE OF RURAL AREAS. The Hut Insurance Scheme provides a compensation of Rs.1,000/- for hut and Rs.500/- for belongings in the case of loss due to fire only to very poor families in rural areas with annual income from all sources not exceeding Rs.4,800/- per annum when their huts and/or belongings are destroyed by fire. The poor families are not required to pay any premium and the entire premium cost is borne by the Central Government. The scheme is implemented through General Insurance Corporation of India.

2. The Rural Group Life Insurance Scheme provided a sum of Rs.5,000 on death of the rural poor in the age group 20-60 years. The entry age is restricted to 20-50 years. The annual premium is Rs.60/- per member if he is 20 years or more but less than 40 years on the date of joining the scheme, and it is Rs.70/-per member if he is 40 years or more but less than 50 years on the date of joining the scheme. There are two types of policies i.e. Subsidised and Non-subsidised (General). The General policy is available to all without any restriction on no. of policies on payment of full premium by the member. The subsidised policy is restricted to one policy per household to the family below the poverty line in the rural areas. In case of Subsidised policy the Central Government and State Government equally share 50% of premium and the balance 50% of premium is to be borne by the member. This scheme is implemented through the Life Insurance Corporation of India (LIC). The Insurance Cover ceases at the age of 60 years. To popularise the Scheme the LIC provides incentives to village level workers @ of Rs. 6 per member on enrolment of new member and Rs.3 per member on renewal of insurance cover in the subsequent years on the life of existing member.

3. The No. of rural poor people benefited during the last three years State-wise and particularly in Vadodara district of Gujarat through Hut Insurance Scheme as per the information furnished by General Insurance Corporation of India, is as per Annexure-I and through Rural Group Life Insurance Scheme as per the information furnished by Life Insurance Corporation of India as per Annexure-II.

ANNEXURE-I

STATE-WISE NO.OF RURAL PEOPLE BENEFITED THROUGH HUT INSURANCE SCHEME DURING LAST THREE YEARS

S.NO.	STATE/DISTRI	CT			y e a rs	
199	96-97	1997-98		1998-99		
1.	Andhra Prade	sh	10841		9912	5374
2.	Arunachal Pr	adesh	0		0	0
3.	Assam		34		58	178

4.	Bihar		16223	10085	9871		
5. 6.	Chandigarh Delhi		0 0	0	0		
7 Goa	39 19	0					
8. Guja	rat 9	6	1				
10. Him 11. Jam 12. Kar 13. Ker 14. Mad 15. Mah 16. Man 17. Meg 18. Nag 19. Ori 20. Pon 21. Pun 22. Raj 23. Tam 24. Tri 25. Utt	ana 3 achal Prades mu & Kashmii nataka 160' ala 1072 hya Pradesh arashtra ipur 105 halaya 1 aland 0 ssa 1445 dicherry 1 jab 0 asthan 233 ilnadu 2245 pura 3 ar Pradesh t bengal 53	r 0 7 1119 906 219 96 9 408 1 0 0 0 6987 130 117 12 1 186 9 1854 2 1079 95		0 0 9			
TOTAL	407	78	40475	28221			
NO. OF PEOPLE BENEFITTED UNDER THE HUT INSURANCE SCHEME IN VADODARA DISTRICT 1. Vadodara 0 0 0							
ANNEXUR	E-II						
STATE-WISE NO. OF RURAL PEOPLE INSURED THROUGH RURAL GROUP LIFE INSURANCE SCHEME DURING THE LAST THREE YEARS							
S.NO.	STATE/DISTR	ICT PER	RIOD				
	.8.1996 14.8 .8.1998 15.8						
1. MADH	YA PRADESH	915	0 0				
2. UTTA	R PRADESH	200067	73536	38133			
3. ASSA	M 547	0 0					
4. MANI	PUR 143	37 0	119				

16223

10085

9871

4.

Bihar

5. ORISSA 6. PUNJAB							
7 RAJASTHAN	1006	3338		663			
8. HARYANA	231	110 0					
9. JAMMU & KA. 10. ANDHRA PR 11. KARNATAKA 12. MAHARASHT 13. GOA 14. GUJARAT	ADESH 2 RA 3160 236	0506 9 375368 2 9 35175 213	504 55091 164 136	151072			
total 641	714 38	3177 2082	61				
NO. OF PEOPLE	INSURED U	NDER THE RUR	AL GROUP	' LIFE INSURNACE	SCHEME	IN VADODARA	DISTRICT

1. Vadodara 0 340 0

Note: The above information is in respect of total no. of new lives/members enrolled and the no. of existing lives who have opted for renewal of insurance cover under General (non-subsidised) and Subsidised Schemes